(b) if so, the recommendation made by the Committee in this regard and reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT AND INTERNAL TRADE (SHRI M.R. KRISHNA): (a) and (b). The Dutt Committee Report is now before the Commission of Inquiry headed by Shri A. K. Sarkar.

Special Nutrition Programme For Children Of Slum Areas

- *175. SHRI H.N. MUKERJEE: Will the Minister of LAW AND SOCIAL WEL-FARE be pleased to refer to the reply given to Unstarred Question No. 3007 on the 18th August, 1970 and state:
- (a) whether the "special nutrition programme" for children of slum areas has been taken up by the States and if so, the names of those States:
- (b) whether Government would leave the initiative in this matter solely to the States or proceed as far as possible on its own; and
- (c) whether any State or States have declined to implement the scheme, and if so, the names of those States?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO): (a) The programme has been taken up in all States and Union Territory Administrations except in Jammu and Kashmir, Nagaland, Orissa, Rajasthan, Uttar Pradesh, Himachal Pradesh, Manipur and Goa, Daman and Diu. The Governments of Orissa, Uttar Pradesh and Himachal Pradesh have intimated that they would be starting the programme by 14th November, 1970.

- (b) The programme is a Central Scheme implemented through the State Governments and Union Territory Administrations.
 - (c) No, Sir.

Iudustrial Investment In Private Sector

- *176. SHRI SHIVA CHANDRA JHA: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND INTERNAL TRADE be pleased to state:
- (a) whether it is a fact that there had been diminution in industrial investment in the country by the private sector within last two years:
- (b) if so, the specific reasons therefor; and
- (c) the steps taken by Government in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL. TRADE (SHRI DINESH SINGH): (a) to (c). Firm estimates of investments made in the private sector during this particular period are not yet available. However, from the number of letters of intent/industrial licences applied for and issued, clearance of capital goods applications, capital issues by private sector companies for loans and advances given by financing institutions during this period, it would appear that private sector investment has increased in these years. Efforts are being made, through licensing, fiscal and other economic policies and measures to ensure an accelerated growth rate in the coming years.

General Elections

- *177. SHRIMATI SUCHETA KRI-PLANI: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :
- (a) whether there is any move under consideration of Government to hold General Elections earlier than 1972;
- (b) if so, whether Government have also consulted the other political parties in this regard; and
 - (c) if not, the reasons therefor?

THE MINISTER OF LAW, AND SOCIAL WELFARE (SHRI K. HANU-MANTHAIYA): (a) No. Sir.

(b) and (c). Do not arise.

Social Boycott of Harijans in Puniab

*****178. SHRI BHOGENDRA JHA: SHRIS M. BANERIFE :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

- (a) whether some areas in Punjab have been resorting to intimidation and social boycott of Harijan landless labourers for their refusal to work for lower wages;
- (b) whether the Harijan labourers are not paid even half the wage given to caste Hindu labourers in certain villages in the State; and
- (c) if so, the steps which have been taken to stop such discrimination against the Harijans?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO): (a) to (c). The Government of Punjab has been addressed in the matter. Their reply is awaited.

Foreign Control in Cigarette Industry

*179. SHRI CHENGALRAYA NAIDU: SHRI OM PRAKASH TYAGI: SHRI HUKAM CHAND KACHWAI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

- (a) whether Government's attention has been drawn to the reported problems regarding foreign control in the cigarette industry in the country; and
- (b) if so, the steps taken by Government to remove the difficulties of this industry to make it a major foreign exchange earning industry in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-

MENT AND INTERNAL TRADE (SHRI M. R. KRISHNA): (a) Yes, Sir.

(b) This matter has been engaging the attention of the Government and suggestions made by intending exporters will be considered.

हिन्दुस्तान व्हीकल्स प्रोजैक्ट (प्राइवेट) लिमिटेड, फलवारी शरीफ (पटना) का विक्रय

- श्री रामावतार शास्त्री: क्या औद्योगिक विकास तथा आन्तरिक व्यापार मंत्री यह बताने की कपा करेंगे कि :
- (क) क्या बिहार सरकार ने पटना जिले में फुलवारी शरीफ स्थित हिन्द्स्तान व्हीकल्स कम्पनी (प्राइवेट) लिमिटेड को चलाने के लिए उसे किसी गैर-सरकारी उद्योगपित को बेचने का निर्णय किया है:
- (ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ;
- (ग) क्या बिहार सरकार ने इसके लिए भारत सरकार से अनुमित प्राप्त कर ली है ; और
- (घ) यदि हां, तो इसमें कब तक कार्य प्रारम्भ हो जाने की आशा है ?

औद्योगिक विकास तथा आन्तरिक व्यापार मंत्रालय में उप-मंत्री (श्री म० र० कृष्ण): हिन्दुस्तान वहीकल्स (क) और (ख). लिमिटेड राज्य स्वामित्व का उपऋम नहीं है।

(ग) और (घ). प्रश्न ही नहीं उठते।

Unauthorised structure on Railway land near Western Railway quarters at Bandra, Bombay

- BABURAO PATEL: 1001. SHRI Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that an 'unauthorised' structure without prior sanction